Electrification under aspirational districts programme

†1738. SHRI P. L. PUNIA: Will the Minister of POWER be pleased to state:

(a) the number of households to which new electricity connections have been given under the 'Aspirational Districts Programme';

(b) the number of Gram Panchayats to which electricity connections have been provided in the said districts;

(c) the number of Gram Panchayats which are yet to be electrified; and

(d) the works undertaken for the arrangement of lighting facilities at public places in the said districts, the details along with the achievements thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) As reported by the States, 68,66,708 households, in 117 Aspirational districts (as identified by NITI Aayog), were electrified upto 31.03.2019, since launch of Saubhagya; and all inhabited un-electrified census villages across the country stand electrified as on 28.04.2018.

(d) Electricity is a concurrent subject and as such providing electricity connection falls under the purview of State Governments / Power Utility. Advisories have been issued from time to time to all the States for electrification of public places like anganwadi centres, schools, health centres, community centres etc. in their State as per extant State rules. All the States/UTs have entered into Memorandum of Understanding (MoU) with the Government of India for providing 24x7 power supply to all households, industrial and commercial consumers from April, 2019 and adequate supply of power to agricultural consumers as per State policy.

Demand and production of electricity

1739. DR. AMEE YAJNIK: SHRI VIJAY PAL SINGH TOMAR: SHRI RAJMANI PATEL:

Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.